

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/**Jammu**

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 4461 – JK (LD ) of 2025**

**DATED:- 21 - 04 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**

**(Achal Sethi)**

Secretary to Government

Dated:- 21 - 04 - 2025

No:-LAW-OIC/04/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Reyaz*

*Reyaz Ali Bhat*  
*20/04.25*

**Annexure to the Government Order No:- 4461 -JK(LD) of 2025 dated 21.04.2025.**

Sr. No.	Case No.	Titled	OIC
1.	CCP(S) No. 102/2025 in WP(C) No. 1917/2021	Subhan Din V/S Bhupinder Kumar Commi Secretary PWD R&B Department Jammu and others	<b>Rajesh Sharma, Executive Engineer, PWD (R&amp;B) Division Mahore</b>
2.	WP (C) No. 624/2025	Krishan Lal and another V/S UT of J&K and Others.	<b>Sh. Abhishek Gupta, Executive Engineer, PWD (R&amp;B) Division Ramban.</b>
3.	WP© No.127/2025	M/s S.K. Project and another through its proprietor Tariq Hussain Sheikh Vs UT of J&K and others.	<b>Sh. Maqsood Basu, Executive Engineer, PWD (R&amp;B) Mughal Road Project Bafliaz, Shopian</b>
4.	WP© No.1638/2023	M/s Jai Laxmi Stone Crusher, Sainik Colony, Jammu through its partner Mr Atul Sharma Vs UT of J&K and others.	<b>Sh. Arit Gupta, Executive Engineer, PWD (R&amp;B) Division Vijayur</b>
5.	WP© No.1639/2023	M/s Jai Laxmi Stone Crusher, Sainik Colony, Jammu through its partner Mr Atul Sharma Vs UT of J&K and others.	<b>Sh. Arit Gupta, Executive Engineer, PWD (R&amp;B) Division Vijayur</b>
6.	WP© No.1637/2023	M/s Jai Laxmi Stone Crusher, Sainik Colony, Jammu through its partner Mr Atul Sharma Vs UT of J&K and others.	<b>Sh. Arit Gupta, Executive Engineer, PWD (R&amp;B) Division Vijayur</b>
7.	CCP(S) No. 25/2025 in WP© No.1492/2023	M/s Jaipal Singh & Sons Vs Bhupinder Kumar and ors.	<b>Sh Abhishek Gupta, Executive Engineer, PWD(R&amp;B) Division, Ramban,</b>
8.	WP© No. 358/2025	Siddharth Mehta Vs UT of J&K and ors.	<b>Sh Ravinder Kumar, Executive Engineer, PWD (R&amp;B) Division Kishtwar</b>
9.	CCP(S) No. 32/2025 in WP© No.1254/2022	Bhushan Lal and others Vs Bhupinder Kumar (IAS) and others.	<b>Sh. Abhishek Gupta, Executive Engineer, PWD (R&amp;B) Division Ramban.</b>
10.	WP(c) No. 2202/2024	Bidya Devi and ors Vs UT of J&K and ors.	<b>Sh. Abhishek Gupta, Executive Engineer, PWD (R&amp;B) Division Ramban.</b>
11	WP© No. 299/2025	Anoop Uppal and others Vs UT of J&K and others.	<b>Mr Rahat Gupta, Executive Engineer, PWD(R&amp;B) Division, Jammu</b>

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12.	P© No. 300/2025	Abdul Rashid Wani and others Vs UT of J&K and others.	<b>Mr. Khalid Mehmood Qureshi,</b> <b>Executive Engineer,</b> <b>PWD(R&amp;B) Division Banihal</b>
13.	CCP(S) No. 95/2025 in WP(C) No. 3078/2024	Ashok Gupta Vs Bhupinder Kumar (IAS) & Ors.	<b>Sh. Rahat Gupta,</b> <b>Executive Engineer,</b> <b>PWD (R&amp;B) Division, East,</b>
14.	WP (C) 180/2025 WP (C) 181/2025 WP (C) 183/2025	M/S A H Wani Infratech Pvt. Ltd. Vs UT of J&K & Ors. M/S A H Wani Infratech Pvt. Ltd. Vs UT of J&K & Ors. M/S A H Wani Infratech Pvt. Ltd. Vs UT of J&K & Ors.	<b>Sh. Zameer Hussain,</b> <b>Executive Engineer</b> <b>PMGSY Division Billawar,</b> <b>Billawar</b>
15.	CCP(S) No.247/2024 in WP© No. 808/2024	Iqbal Hussain Bhat Vs Bhupinder Kumar and ors.	<b>Mr. Atta Mohd,</b> <b>Executive Engineer,</b> <b>PWD(R&amp;B) Division, Gandoh,</b>
16.	WP© No.3025/2023	Tahir Hussain and others Vs UT of J&K and ors.	<b>Sh. Abhishek Gupta,</b> <b>Executive Engineer,</b> <b>PWD(R&amp;B) Division, Ramba</b>
17.	CCP(S) No.281/2024 in WP© No.04/2024	Pakhru Devi Vs Shailendera Kumar (IAS) and others.	<b>Mohd Sajjad Khan,</b> <b>Executive Engineer,</b> <b>PWD (R&amp;B) Division Doda.</b>
18.	CCP(S) 378/2024 IN[WP(C) 1479/2024]	Raj Kumar (Senior Citizen) Vs Bhupinder Kumar Commissioner Secretary Public Works Deptt. Jammu And Others	<b>Kuldep Kumar,</b> <b>Executive Engineer,</b> <b>PWD (R&amp;B) Division Billawar</b>
19.	CCP(S) No. 381/2024 in WP(C) No. 1474/2024	Raj Kumar (Senior Citizen) Vs Bhupinder Kumar Commissioner Secretary Public Works Deptt. Jammu And Others	<b>Kuldep Kumar,</b> <b>Executive Engineer,</b> <b>PWD (R&amp;B) Division Billawar</b>
20	WP© No.699/2024	Raj Kumari Vs UT of J&K and others.	<b>Mr Sardar Khan,</b> <b>Executive Engineer,</b> <b>PWD(R&amp;B) Division, Rajouri,</b>
21.	WP© No. 802/2024	Gopal Singh and others Vs UT of J&K and others.	<b>Mr Shakti Kumar Raina,</b> <b>Executive Engineer,</b> <b>PWD (R&amp;B) Division, Katra,</b>
22	CCP(S) No. 152/2024 in WP© No. 52/2022	Rajesh Kumar and ors Vs Bhupinder Kumar and ors.	<b>Mohd Sajjad Khan,</b> <b>Executive Engineer,</b> <b>PWD (R&amp;B) Division Doda.</b>

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23	OA No. 518/2024	Satish Kumar V/s UT of J&K & Ors	<b>Er. Rajesh Kumar Gupta</b> <b>Chief Engineer, R&amp;B Jammu</b>
24	CP No. 249/2021 in OA No. 269/2021	Kamal Singh V/s UT of J&K & Ors.	<b>Er. Vijay Kumar Atri</b> <b>Executive Engineer,</b> <b>R&amp;B Division Samba</b>
25	WPC No. 3169/2019	M/s C&Z Associates V/s UT of J&K & Ors.	<b>Er. Zameer Hussain,</b> <b>Executive Engineer,</b> <b>PMGSY Division, Billawar</b>
26	WPC No. 315/2024	Dhanesh Kumar Vs Union Territory of Jammu and Kashmir and others.	<b>Shri Rajinder Kumar</b> <b>Executive Engineer, PWD</b> <b>(R&amp;B) Division an</b> <b>Bhaderwah.</b>
27	O.A. No. 655/2024	Umar Ashiq Rajawani Vs Union Territory of Jammu and Kashmir and others.	<b>Mr. Hamid Hameed, Under</b> <b>Secretary to the Government,</b> <b>R&amp;B Department.</b>

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